

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 72

Dated Guwahati, the 17th August, 2021.

In supersession of earlier Orders, Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Songkhupchung Serto to deal with Arbitration Matters including appointment of Arbitrators at the Kohima Bench of the Gauhati High Court.

By Order,

Sd/-

REGISTRAR (JUDICIAL)

Memo No.HC. III -26/ 2008/ 4190 / G dated Guwahati, the 17th August, 2021
Copy to :

1. The Registrar (Vigilance/ Judicial/ Administration/ Establishment), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanaga Permanent Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Secretary General, Gauhati High Court Bar Association, Guwahati.
6. The General Secretary, Gauhati High Court Advocates Association, Guwahati.
7. The President, High Court Bar Association, Gauhati High Court Kohima Bench, Nagaland.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
10. The Librarian-Cum- Research Officer, Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this order in the website of Gauhati High Court.*
12. The P.S. to Hon'ble Mr. Justice Songkhupchung Serto, Gauhati High Court, Guwahati.
13. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
14. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
15. C. A. to the Registrar General, Gauhati High Court, Guwahati.

R. A. Taparwal
17.08.21

REGISTRAR (JUDICIAL)

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